

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 11083 of 2019

[Arising out of OIA-VAD-EXCUS-001-APP-660-2018-19 dated 28/03/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I]

Gmm Pfaudler Ltd

Anand Sojitra Road Vitthal Udyognagar
Karamsad
Anand, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-I

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat -
390007

.....Respondent

APPEARANCE:

Shri Ishan Bhatt, Advocate for the Appellant

Shri Prakash Kumar Singh, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 03.03.2022
DATE OF DECISION: 03.03.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10956 of 2019.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Palak